

ITEM NO.1

COURT NO.1

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Arbitration (Civil) No(s).5/2022

OIL AND NATURAL GAS CORPORATION LTD.

Petitioner(s)

VERSUS

AFCONS GUNANUSA JV

Respondent(s)

(IA No.24040/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 08-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. K.K. Venugopal, Attorney General for India
Ms. Nina R. Nariman, Adv.
Mr. Gunnam Venkateswara Rao, AOR
Mr. Abhishek Gupta, Adv.
Ms. Ikshita Singh, Adv.
Ms. Chinmayee Chandra, Adv.
Mr. Kapil Raghav, Adv.

For Respondent(s) Dr. Abhishek Manu Singhvi, Sr.Adv.
Mr. Anish Dayal, Sr.Adv.
Mr. Abhishek Birthray, Adv.
Ms. Sonali Jaitley Bakhshi, Adv.
Mr. Jaiyesh Bakhshi, Adv.
Ms. Ashima Chauhan, Adv.
Ms. Rini Badoni, Adv.
Ms. Sanjana Bakshi, Adv.
Ms. Manmilan Sidhu, Adv.
Mr. Ankit Tyagi, Adv.
Mr. P. V. Yogeswaran, AOR
Mr. Gaurav Mishra, Adv.
Mr. Tanmay Nandi, Adv.
Mr. Prateek Seth, Adv.
Mr. Adeem Ahmed, Adv.
Ms. Anwasha Chaudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr.K.K. Venugopal, learned Attorney General appearing on behalf of the petitioner - Oil and Natural Gas Corporation Ltd. as also Dr. Abhishek Manu Singhvi, learned senior counsel, who appears on caveat on behalf of the sole respondent.

Issue notice.

Mr. P. V. Yogeswaran, learned counsel, accepts and waives service of formal notice upon the sole respondent.

List this matter along with SLP(C)No.13426/2021 and SLP(C)No.10358/2020 on 23.03.2022.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(R.S. NARAYANAN)
COURT MASTER (NSH)